

NOTICE


PATNA HIGH COURT, PATNA

In continuation of this court's notice dated 02.12.2020 and Tender Notice No. 05/2020/Computer Cell related with Notice Inviting Tenders (NIT) for disposal of e-waste-old/obsolete computer hardware and peripherals, it is informed to all the bidders who have submitted bids against aforesaid Tender Notice No.05/2020/Computer Cell dated 04.09.2020, that the next date for bid opening is fixed on 14.12.2020 at 12:30 PM due to non-participation of bidders on earlier notified date i.e 08.12.2020.

It is further informed that in case of non-participation of bidders on the fixed date i.e 14.12.2020 , Patna High Court will have full discretion to proceed further with opening of bids received.

All the participants are to ensure their presence on the aforesaid date.

Patna- 09.12.2020


09.12.2020
Registrar IT-Cum-CPC I/c
Patna High Court, Patna